

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:773
ANSWERED ON:29.07.2010
ALLOTMENT OF PETROL PUMPS TO SCs/STs
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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a): the details of new guidelines issued by Government regarding allotment of petrol pumps to Scheduled Castes/ Scheduled Tribes in different States;
- (b): the number of outlets running on National Highways and number of them which belong to SC/ST, State-wise; and
- (c): the total percentage of such outlets viz-a-viz total outlets?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a): Government has not issued any new guidelines regarding allotment of petrol pumps/ retail outlets (ROs) to Scheduled Castes/ Scheduled Tribes in different States. As per the extant guidelines, public sector oil marketing companies (OMCs.), viz., Indian Oil Corporation Limited (IOC), Hindustan Petroleum Corporation Limited (HPCL) and Bharat Petroleum Corporation Limited (BPCL) provide 25% reservation to Scheduled Castes / Scheduled Tribes (SC/ST) in allotment of dealerships/ distributorships of petroleum products

In respect of locations reserved for SC/ST categories, the concerned OMC will make available the ready RO with all basic facilities at its own cost. Therefore, applicants for locations reserved under SC/ST category are not evaluated under the parameter of land, infrastructure /facilities and finance. The concerned OMC will also provide adequate working capital loan for a full operation cycle of the operation of the dealerships.

(b) & (c): As on 1.7.2010, 17477 ROs of OMCs are running on National Highways, out of which 1478 belongs to SC/ST. 8.46% of total ROs of OMCs running on National Highways belong to SCs/STs.